

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2774
TO BE ANSWERED ON 24TH MARCH, 2023**

5G SERVICES IN THE COUNTRY

2774 Dr. Sonal Mansingh:

Will the Minister of Communications be pleased to state:

- (a) status of the availability of 5G services in the country;
- (b) details of the cities/metros identified for the first step of 5G roll-out;
- (c) details of the tariff of 5G service in the country;
- (d) total revenue collection through 5G auction, State-wise; and
- (e) details of cities getting 5G services within one year in the country?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (e) 5G services have been started in 329 cities distributed across all Licensed Service Areas (LSAs).

There are no exclusive 5G tariffs reported by Telecom Service Providers (TSPs) till date to Telecom Regulatory Authority of India (TRAI). However, two TSPs are offering additional 5G data to their prepaid subscribers with active recharges of Maximum Retail Price (MRP) of Rs. 239 and above and all postpaid subscribers having 5G compatible devices and residing in 5G network coverage area.

Government of India had put 72,098 MHz of spectrum (technology neutral) to auction, of which 51,236.2 MHz (i.e. 71% of the total) was allocated to the winning entities with bid amounting to Rs. 1,50,173.29 Crore. The service area wise list is attached as **Annexure**.

As per the Notice Inviting Application (NIA) dated 15-06-2022 for auction of spectrum and the license conditions, the rollout obligations are required to be met over a period of five years, in a phased manner, from the date of allocation of spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations, depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).

Annexure

Annexure referred to in part (d) of the Rajya Sabha Unstarred Question No. 2774 to be answered on 24.03.2023

S. No.	Service Area	Total bid amount (in crore rupees)	Amount received in FY 2022-23 (in crore rupees) *
1	Andhra Pradesh	11943.30	1405.95
2	Assam	2212.80	283.31
3	Bihar	5276.00	665.98
4	Delhi	17990.00	2253.21
5	Gujarat	11870.00	1429.15
6	Haryana	2666.00	335.05
7	Himachal Pradesh	880.00	112.87
8	Jammu & Kashmir	594.00	73.41
9	Karnataka	8560.00	999.33
10	Kerala	4354.00	529.91
11	Kolkata	6605.00	838.46
12	Madhya Pradesh	6718.00	768.62
13	Maharashtra	15076.00	1827.54
14	Mumbai	16032.00	1994.07
15	North East	555.00	48.92
16	Odisha	2370.66	298.13
17	Punjab	3930.00	468.65
18	Rajasthan	5827.50	521.06
19	Tamil Nadu	8769.00	1056.48
20	Uttar Pradesh (East)	7602.53	875.77
21	Uttar Pradesh (West)	6468.50	739.34
22	West Bengal	3873.00	483.04
	Total	150173.29	18008.25

* The amount received is as per the payment terms described in Notice Inviting Application (NIA) for auction of access spectrum.
